

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No. 1545/2021

SEHANSARPAL

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

WITH

SLP(Crl) No. 7810/2019 (II)

Date : 11-09-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Tejas Patel, AOR

Mr. S.S. Kulshrestha, Sr. Adv.

Mr. Danish Zubair Khan, AOR

For Respondent(s) :

Ms. Manisha Ambwani, AOR

Ms. Preeti Goel, Adv.

Dr. Vijendra Singh, AOR

Mr. Manish Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

- 1) At the request of the learned counsel for the respondent, list the matter after a month.

(NIDHI AHUJA)  
AR-cum-PS

(NIDHI WASON)  
COURT MASTER (NSH)